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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
PETITION NUMBER	: CP/39/2017	
NAME OF THE PETITIONER(S)	: P. Shanmugam & 4 others	
NAME OF THE RESPONDENT(S)	: JASMINE AGRO FORESTY PVT LTD	)
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. Rahul Balaji Vishnu Mohan	For Respondents	R
2. R. Shamkar rarayom Seniar Advocate tor P-Giridharan	Underfatij totik Vakalet for RI	Dis
3- PH Arvindh Pandia Seniar Adv fer M. Seicharan Ran Athiban Vijay 1	egaraja Petitiones	Afrika

## **ORDER**

Shri P H Arvindh Pandian, Senior Counsel representing the petitioners present. Shri R Shankar Narayanan, counsel for R1 present and undertakes to file vakalat on behalf of R1. Shri Rahul Balaji, Counsel for R2 to R4 present. Counsel for petitioners filed memo with a prayer to pass interim reliefs in relation to Item Nos. V (B) (1) (B), V (B) (5) and V (B) (13). Counsel for the respondents prayed short time for filing counter. Counsel for petitioner stated that time was already granted to the respondents for filing reply in relation to the grant of interim prayers as per order dated 2.11.2017. Time is extended finally at request for filing counter. Put up on 20.11.2017 at 10.30 A.M.

- Sel-

K Anantha Padmanabha Swamy Member (Judicial)